

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 26-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 78/2020 (for objection)		Anitha Vs Mangamma	G.M. Krishnamurthy
2	Crl.Misc. 79/2020 (for objection)		Lakkamma @ Lakshamma Vs The Tahasildar, Koratagere	G.M. Krishnamurthy
3	Crl.Misc. 80/2020 (for objection)		B.P.Sridharamurty Vs The Register of Birth and Deaths , The Deputy Tahasildar	G.M. Krishnamurthy
4	Crl.Misc. 140/2020 (for objection)		Nagamma Vs Deputy Tahashildhar	K.J. Nagaraju
5	Crl.Misc. 145/2020 (for objection)		Thimmakka Vs Deputy Tahasildar	D.C.Shivaramaiah
6	Crl.Misc. 146/2020 (for objection)		Chikkahanumakka Vs Tahasildhar	K.J. Nagaraju
7	Crl.Misc. 153/2020 (NOTICE)		Koratagere Police Vs Un known	APP
8	Crl.Misc. 154/2020 (NOTICE)		Koratagere Police Vs Un known	APP
9	P.C.R. 69/2020 (ORDERS)		Hemanth A.C Vs Kumaraswamy H.C	Raghunatha Reddy
Cases listed below are adjourned due to Covid 19				
10	C.C. 417/2020 (SUMMONS)	08-02-2021	Koratagere Police Vs Dayananda G R	APP
11	C.C. 447/2020 (SUMMONS)	08-02-2021	Kolala Police Station Vs Manjunatha	APP
12	C.C. 455/2020 (SUMMONS)	08-02-2021	Koratagere Police Vs Lokesh	APP

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1	O.S. 25/2000 (EVIDENCE)		Yallappa Vs Arelingappa	
2	O.S. 9/2008 (APPEARANCE OF PARTY)		Dasappa Vs Govindappa	Govindappa K.C.Nagaraju
3	O.S. 63/2009 (ORDERS)		Kambadarangaiah Vs Lingaiah	D V Sheshadri Exparte
4	O.S. 34/2010 (EVIDENCE)		Kemparaju Vs Venkataraju	A.M.Krishnamurthy B.Eranna
5	O.S. 14/2011 (for objection)		Syed Fazil Vs Ammajamma	P.Dattatreya B.L.Nagaraju
6	O.S. 179/2017 (plaintiff evidence) IA/1/2017 IA/2/2017		Suresh Vs Lingappa	N. Nagaraja
7	O.S. 3/2018 (plaintiff evidence) IA/1/2018		Narasimhamurthy Vs Venkatachalaiah	A.M.Krishnamurthy
8	O.S. 14/2018 (for objection)		Shivakumar Vs Srinivasa	T.Krishnamurthy
9	O.S. 19/2018 (A.D.R.) IA/1/2018		Ramakrishnaiah Vs Adilakshamma	S.N. Hanumantharaju
10	O.S. 25/2018 (EVIDENCE) IA/1/2018		Shivaramaiah Vs Adilakshamma	Hussain Pasha
11	O.S. 63/2018 (A.D.R.) IA/1/2018		Kamarajaiah Vs Kamaiah	K.C. Nagaraju
12	O.S. 81/2018 (plaintiff evidence)		Manjula Vs K.M. Krishna	T.Krishnamurthy
13	O.S. 118/2018 (plaintiff evidence) IA/1/2018		Thirumalabhovi alias Thirumalaiah Vs Gangappa	G.D. Devaraju
14	O.S. 119/2018 (SUMMONS) IA/1/2018 IA/2/2018		Saraswathamma Vs Shashikala	B.L.Nagaraju
15	O.S. 122/2018 (SUMMONS)		Siddappa alias Chikkasiddappa Vs B R Venkateshmurthy	G.D. Devaraju

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16	O.S. 142/2018 (ORDERS) IA/1/2018 IA/2/2018 IA/3/2018		Chikkerappa Vs Arelingappa	D.G. Thimmaraju
17	O.S. 170/2018 (plaintiff evidence) IA/1/2018 IA/2/2018		Annojirao Vs Jatoji Rao	B.K. Narayanappa
18	O.S. 198/2018 (plaintiff evidence) IA/1/2018		Ranganumaiah Vs Veeranagappa	A.M.Krishnamurthy
19	O.S. 241/2018 (plaintiff evidence) IA/1/2018 IA/2/2018		M.H. Mahesh Vs Muthaiah	Mamatha Y.L.
20	O.S. 248/2018 (plaintiff evidence)		Deveeramma Vs Ramakka	G.D. Devaraju
21	O.S. 254/2018 (plaintiff evidence)		Dasanna Vs Kambanna	G.D. Devaraju
22	O.S. 291/2018 (plaintiff evidence)		Vijayamma Vs Shamanaika	A.M.Krishnamurthy
23	O.S. 309/2018 (A.D.R.)		The Kaveri Grameena Bank Vs Ramakrishnaiah D.	S. Rangunathareddy
24	O.S. 326/2018 (EVIDENCE) IA/1/2018		Ramachandraiah Vs Lakshmaiah	K.B.Anilkumar
25	O.S. 333/2018 (for objection)		Lakshamma Vs Chowdamma	Manjunatha M.H.
26	O.S. 346/2018 (plaintiff evidence) IA/1/2018 IA/2/2018		V.A. Lalithamma Vs Rathnamma	B.K. Narayanappa
27	O.S. 350/2018 (JUDGMENTS)		Corporation Bank(A Premier Public Service Bank) Vs Rathnamma S	D.G. Thimmaraju
28	O.S. 352/2018 (JUDGMENTS)		Corporation Bank(A Premier Public Service Bank) Vs Raghu K.N.	D.G. Thimmaraju

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29	O.S. 364/2018 (A.D.R.)		Corporation Bank(A Premier Public Service Bank) Vs R. Raghuram	D.G. Thimmaraju
30	O.S. 242/2019 (await notice)		Sumantha Y. Vs Yoga T.P.	A.M.Krishnamurthy
Cases listed below are adjourned due to Covid 19				
31	O.S. 341/2019 (written statement) IA/1/2019	08-02-2021	Fathima bhee Vs Mohammed Nijamuddin	K B Anilkumar
32	O.S. 289/2012 (Issue Commissioner Warrant) IA/1/2012	08-02-2021	Sarala.M.Neglur Vs Maraiah .P.S. @ P.S.Maranna	M.N.Chinmaya
33	FDP 3/2016 (Issue Commissioner Warrant)	08-02-2021	B.H.Aswinin Roy Vs Hanumantharayappa	Hussain Pasha
34	FDP 8/2016 (Issue Commissioner Warrant)	08-02-2021	Anusuyamma Vs Sharadamma	B.A.Puttarajaiah
35	EX 3/2019 (For Balance)	08-02-2021	Praveen Vs M.R. Basavaraju	M. Suresh
36	O.S. 255/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	08-02-2021	Puttaiah G.D. Vs Krishnamurthy G.D.	A.M.Krishnamurthy
37	O.S. 368/2018 (plaintiff evidence)	08-02-2021	Corporation Bank(A Premier Public Service Bank) Vs Ismail	D.G. Thimmaraju
38	O.S. 372/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	08-02-2021	Hanumantharayappa Vs Rangaraju	B.K. Narayanappa
39	O.S. 387/2018 (plaintiff evidence) IA/1/2018 IA/2/2018	08-02-2021	Chaitra Vs Lakshminarasaiah	H.C. Vrushabendraswamy
40	O.S. 24/2019 (for objection) IA/2/2019	08-02-2021	Mahalakshmi Vs Kantharaju	D.Shivanna
41	O.S. 29/2019 (EVIDENCE) IA/2/2019	08-02-2021	Lakshamma Vs Rajamma	K.B.Anilkumar

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42	O.S. 32/2019 (steps)	08-02-2021	Gangadharaiah G.E. Vs T.H. Hanumantharamaiah	M.C.Mallikarjunaiah
43	O.S. 51/2019 (plaintiff evidence) IA/1/2019 IA/2/2019	08-02-2021	A.M. Ramesh Vs Gram Panchayath	A.M.Krishnamurthy
44	O.S. 68/2019 (plaintiff evidence)	08-02-2021	Gangamma Vs Abdul Hayath	D C Shivaramaiah
45	O.S. 159/2019 (EVIDENCE) IA/1/2019	08-02-2021	Hanumanthappa Vs Manjunatha	G.D. Devaraju
46	O.S. 174/2019 (plaintiff evidence) IA/1/2019	08-02-2021	Jayanna Vs Nagappa	K.B.Anil Kumar
47	O.S. 175/2019 (plaintiff evidence) IA/1/2019	08-02-2021	Siddananjappa Vs Nagappa	K.B.Anil Kumar
48	O.S. 223/2019 (SUMMONS)	08-02-2021	Karnataka Grameena Bank Vs Vijayalakshamma	S. Raghunathareddy
49	FDP 15/2019 (Await Report)	08-02-2021	Venkatesha Vs Ramaiah	B.H.Nagendrappa
50	O.S. 250/2019 (plaintiff evidence) IA/1/2019 IA/2/2019	08-02-2021	Rajachar V.N. Vs Srinivas	A.Rajesh
51	O.S. 261/2019 (SUMMONS) IA/1/2019 IA/2/2019	08-02-2021	Chandrappa Vs Ramaiah	G.D. Devaraju
52	EX 15/2019 (for objection) IA/1/2019	08-02-2021	Puttasiddamma Vs Adavappa Since dead by his Lrs.	H.V.Shivakumar
53	O.S. 335/2019 (for objection) IA/1/2019 IA/2/2019	08-02-2021	Muddamma Vs Sannanagamma	K.C. Nagaraju
54	EX 3/2020 (for objection)	08-02-2021	Adilakshamma Vs Prasannakumar	Prakash
55	O.S. 11/2020 (SUMMONS) IA/1/2020	08-02-2021	T C Kantharaju Vs T A Nagaraju	T G Devaraju

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56	FDP 2/2020 (NOTICE)	08-02-2021	Anjinappa Vs K S Ramamurthy	A.M.Krishnamurthy
57	P and SC 1/2020 (PAPER PUBLICATION ISSUED) IA/1/2020	08-02-2021	Jayalakashmi Vs Nil	D. Krishnappa
58	FDP 8/2020 (FIRST HEARING)	08-02-2021	Rathnamma Vs Doddachinnaiah	A.M.Krishnamurthy
59	O.S. 147/2020 (FIRST HEARING) IA/1/2020	08-02-2021	H.M Anitha Vs R.K.Nagaraj	A.M.Krishnamurthy